FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR
PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED* OPERATING IN *REAL ESTATE DEVELOPMENT* AT *PROJECT "PAL AQUAPOLIS", SECTOR-70A, GURUGRAM, HARYANA

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Pal Infrastructure & Developers Private Limited PAN: AADCP9279L CIN: U70109DL2006PTC149560
2.	Address of the registered office	B-45, Shakti Apartments, Sector 9, Rohini, New Delhi – 110085
3.	URL of website	https://insolvencyandbankruptcy.in/cirp/pal-infrastructure-developers-private-limited/
4.	Details of place where majority of fixed assets are located	Project "Pal Aquapolis", Village Palra, Sector-70A, Gurugram, Haryana
5.	Installed capacity of main products/ services	Real estate project under development; DTCP Licence No. 45 of 2009; land admeasuring about 12 acres, 1 kanal and 1 marla;
6.	Quantity and value of main products/ services sold in last financial year	Since the CIRP Commencement in Sep 2019, the company has not transacted any business
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email at – palinfra@aaainsolvency.com or https://insolvencyandbankruptcy.in/cirp/pal-infrastructure-developers-private-limited/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest, containing the eligibility criteria, may be obtained by sending an e-mail to palinfra@aaainsolvency.com.
10.	Last date for receipt of expression of interest	09.12.2026
11.	Date of issue of provisional list of prospective resolution applicants	19.12.2026



12.	Last date for submission of objections to provisional list	24.12.2026
13.	Date of issue of final list of prospective resolution applicants	03.01.2027
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08.01.2027
15.	Last date for submission of resolution plans	07.02.2027
16.	Process email id to submit Expression of Interest	palinfra@aaainsolvency.com
17.	[Details of the corporate debtor's registration status as MSME.]	NA

GANGA RAM AGARWAL ★ IBBI/IPA-002/IP-N00874/2019-2020/12777 ★ INSOLVENCY PROFESSIONAL
NEW DELHI

Ganga Ram Agarwal
Resolution Professional
IBBI/IPA-002/IP-N00874/2019-2020/12777
AFA valid till: 10.11.2026
For Pal Infrastructure & Developers Private Limited

Date: 18.11.2026,
Place: New Delhi